## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1449/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

Kalpesh Khushadas Goradia

V/s

Madhu Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

Stroly Adv. Darryl. B. Ponis

Karpenh. Ic Goradier.

Adr Swela. Valecha.

For Adv Pankaj Jain

For PD Jain & Co

ORDER

## CP No. 1449/I&BP/NCLT/MB/MAH/2017

The Petitioner and Corporate Debtor arrived at settlement terms and withdrawal memo having not yet been filed by the Petitioner, list this matter for filing withdrawal memo on 21.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)